

HCC No. 52/2018

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 18th JANUARY 2021.**

BRIEF TENDER NOTIFICATION

Tender is called by the High Court of Karnataka, Bengaluru for procurement of 3000 Nos. of Smart Phones for providing the same to the Process Servers and Bailiffs for implementation of NStep application in the District Judiciary under Phase – II of the e-Courts Project through e-Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **17.02.2021 at 4.00 PM** For more details visit <https://eproc.karnataka.gov.in> website.

**Sd/-
(T. G. SHIVASHANKARE GOWDA)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALUR**